

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-112
IB-354(ND)/2020

IN THE MATTER OF:

M/s. Baba Jagta Shuttering Private Limited
Vs.
M/s.Archna Indulations Private Limited

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

IBC under Sec 9

Order delivered on 12.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :
For the Respondent/CD :

ORDER

Matter called. No representation on behalf of both the sides. Matter stands adjourned.

List the matter on 22th March, 2021.

- Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)